

**OFFICE OF THE CHIEF JUDGE, COURT OF SMALL CAUSES,
CITY CIVIL COURT COMPLEX, BANGALORE - 560 009.**

NOTIFICATION

No. SCC/ADM.I/TYPIST/20 /2019 Dated: 8.1.2019.

1. Applications in the prescribed Proforma to this Notification are invited from the eligible candidates, for selection and appointment to the post of **TYPIST** in the Unit of Chief Judge, Court of Small Causes, City Civil Court Complex, Bangalore.
2. Last date for the receipt of the duly filled applications is **4.2.2019 before 5.30 p.m.**
3. Applications should be addressed to :

The Registrar,
Court of Small Causes,
City Civil Court Complex,
K.G.Road, Bangalore - 560 009.

4. TOTAL NUMBER AND CLASSIFICATION OF VACANCIES. - 9

REMAINING PARENTAL CADRE. NO OF POST- 6.

Category	Others	Women	Rural	PH	Ex. Service men	Kan. Med	Pro dis.	TOTAL
SC	-	-	1	-	-	-	-	1
ST	-	-	-	-	-	-	-	-
CAT-I	-	-	-	1 *	-	-	-	1
II-A	-	-	-	-	-	-	-	-
II-B	-	-	-	-	-	-	-	-
III-A	-	-	-	-	-	-	-	-
III-B	-	-	-	1 *	-	-	-	1
GM	2	-	-	-	1	-	-	3
Total	2	-	1	2 *	1	-	-	6

Note: * Reserved for Blind Candidates

HYDERABAD-KARNATAKA REGION LOCAL CADRE 3-POSTS

Category	Others	Women	Total
SC	1(Backlog)	-	1(Backlog)
ST	1(Backlog)	-	1(Backlog)
GM	-	1	1
Total	2	1	3

4(a) Selection of the alternate candidates in all the Horizontal/vertical reservations will be made in accordance with the Rules contemplated in the Government Orders issued from time to time.

5. PAY SCALE :

Rs.21400-500-22400-550-24600-600-27000-650-29600-750-32600-850-36000-950-39800-1100-42000 with admissible allowances.

6. MINIMUM QUALIFICATION :

The applicants should have passed :-

1. SSLC or equivalent examination.

2. English and Kannada Senior Typewriting Examination conducted by the Department of Public Instruction or a holder of a Diploma in Secretarial Practice with Kannada or English Typewriting as optional (elective) subjects granted by the Board of Technical Education in Karnataka or posses an equivalent qualification.

7. AGE LIMIT

The applicants must have attained the age of **18** years as on the **last date for submission of application** and must not have attained the age of :

(i) 35 years in case of candidates belonging to GM category

(ii) 40 years in case of candidates belonging SC / ST and Cat-I

(iii) 38 years in case of candidates belonging to all other categories of

Backward Classes.

Age relaxation will be given to the applicants who are in State / Central Govt.

Service /P.H/ Widow as per the KCS (General Recruitment), Rules 1977

FOR EX.MILITARY PERSONS

As per the G.O.No.DPAR/163/REC/2006, dated 26.6.2007 age relaxation for the candidates under Ex-military person category will be by three years plus the number of years of service rendered by him in the armed forces of the Union.

8. APPLICATION FEE:-

The prescribed fee is **Rs.200/-** for all the candidates. For SC/ST and Category-I candidates is **Rs.50/-** payable through **Indian Postal Orders only** drawn in favour of the **Registrar, Court of Small Causes, Bangalore** which should be enclosed along with the application.

9. METHOD OF RECRUITMENT

Selection of candidates will be in accordance with the Provisions contemplated in :

(i) The KCS (General Recruitment) Rules,1977

(ii) The Karnataka Subordinate Courts (Ministerial and Other Posts) Recruitment Rules 1982

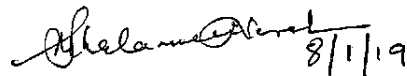
(iii) The Karnataka Subordinate Courts (Ministerial and Other Posts) Recruitment Rules (Amendment) Rules, 2007

10. The candidates are required to attend Skill Test and Interview. The marks obtained in the Qualifying Examination, Skill Test and Interview will be considered for selection.
Applicant if selected shall be on Probation for two years from the date of Joining for duty.
11. No person shall be eligible for appointment, if he/she is disqualified under the Karnataka Civil Services (General Recruitment) Rules, 1977 or any other Rules applicable.
12. If the applicant is already in Government Service, he/she has to submit his /her application through proper channel along with no objection certificate issued by the Appointing Authority concerned.
13. The person who attempts to obtain extraneous support for his /her candidature from any quarter shall not be eligible for appointment.
14. No applicant shall be appointed unless he/she satisfies the Appointing Authority that he/she is physically fit to discharge the duties that he /she may be called upon to perform.
15. Candidates at the time of applying for the post should enclose the **SELF ATTESTED** copies of the following documents in the order from (a) to (g) along with their applications completed in all respects failing which their application will be rejected without intimation.
 - (a) Proof of age (Date of Birth) (SSLC Marks Card, Transfer Certificate or Cumulative Record)
 - (b) Certificates regarding qualification prescribed for the post.
 - (c) Relevant Caste/Category Certificates in the prescribed form issued by the Competent Authority in case of candidates claiming reservation (For CAT-I in Form 'E' and for the Category II-A, II-B, III-A and III-B in the form prescribed in G.O.No:SWD.155.BCA.2011 dated.22.2.2012 from the concerned Tahsildar.)
 - (d) The Service Certificate and No Objection Certificate issued by the Appointing Authority under whom working at present. (In case of in service candidates.
 - (e) One Character Certificate issued by the Educational Institution, last attended.
 - (f) Two Character Certificates issued by the two respectable persons of their locality not related to them. (Six Months to the date of Notification)
 - (g) Any authentic document of Address proof/ ID proof.
16. Candidates who want to Claim Reservation in Hyderabad Karnataka Region under Article 371(J) should produce the Eligibility Certificate issued by the Competent Authority.

NOTE: CANDIDATES SHOULD NOT ENCLOSE THE ORIGINAL CERTIFICATES.

GENERAL :

- (a) The Prescribed application forms are available in the Office of the Registrar, Court of Small Causes, Bangalore between 11.00 a.m. to 4.00 p.m. on all working days and to be obtained on payment of Rs.10/-.
- (b) The desirous applicants residing outside Bangalore can obtain the application through post by sending a postal order for Rs.10/- and a self-addressed envelope affixing a postal stamp of Rs.5/-.
- (c) The applications shall be submitted by the candidates, by filling in all the required particulars **in their own handwriting**.
- (d) Those candidates who are willing to get the letter of intimation for the skill test by RPAD shall enclose self addressed covers affixing stamp of Rs.30/- and those willing to get the letter of intimation by ordinary post shall enclose self addressed covers affixing stamp of Rs.5/-.**Enclosing self addressed cover is mandatory.**
- (e) Last date for submission of applications in prescribed form completed in all respects, along with the necessary testimonials either by post or in person is **before 5.30 P.M. on 4.2.2019 & the applications to be submitted along with the list of testimonials and other certificates.**
- (f) **"Applications not completely filled/not signed/ not accompanying required Fees / not self attested testimonials/received after due date/Xeroxed application having same number will be rejected summarily"**
- (g) The time limit, for submission of applications to all the applicants including those in-service is one and the same.
- (h) Candidate should submit only one application. If more than one application is submitted for the same post only one application complete in all respects, if any, will be considered.
- (i) One recent passport size photograph of the candidate should be affixed on the application with signature across the same.
- (j) Those candidates called for Skill Test or Interview will have to appear before the Appointing Authority in the Premises of the Office at their own cost. The candidates appearing for the skill test or interview are **NOT ENTITLED FOR ANY T.A. /D.A.**
- (k) Skill Test and Interview will be only for the eligible candidates according to the Notification No. LAW 01 LAC 2005 dated 13.02.2008.
- (l) Candidates should furnish their complete and correct address with pin code, so that any communication by the Office reaches them well in time. This Office is not responsible for postal delay/lapses.


8/1/19

CHIEF JUDGE & APPOINTING AUTHORITY,
COURT OF SMALL CAUSES,
BANGALORE

**OFFICE OF THE CHIEF JUDGE, COURT OF SMALL CAUSES,
CITY CIVIL COURT COMPLEX, BANGALORE - 560 009.**

NOTIFICATION

No. SCC/ADM.I/TYPIST-COPYIST/21 /2019 Dated: 8.1.2019.

1. Applications in the prescribed Proforma to this Notification are invited from the eligible candidates, for selection and appointment to the post of **TYPIST-COPYIST** in the Unit of Chief Judge, Court of Small Causes, City Civil Court Complex, Bangalore.
2. Last date for the receipt of the duly filled applications is **4.2.2019 before 5.30 p.m.**
3. Applications should be addressed to :

The Registrar,
Court of Small Causes,
City Civil Court Complex,
K.G.Road, Bangalore - 560 009.

4. TOTAL NUMBER AND CLASSIFICATION OF VACANCIES. -15

REMAINING PARENTAL CADRE. NO OF POST-13.

Category	Others	Women	Rural	PH	Ex. Ser	Kan. Med	Pro dis.	TOTAL
SC	1	1	-	-	-	-	-	2
ST	-	1	-	-	-	-	-	1
CAT-I	-	-	-	-	-	-	-	-
II-A	1	-	-	-	-	-	-	1
II-B	-	-	-	-	-	-	-	-
III-A	-	1	-	-	-	-	-	1
III-B	-	1	-	-	-	-	-	1
GM	2	2	1	1*	1	-	-	7
Total	4	6	1	1*	1	-	-	13

Note: * Reserved for Blind Candidate

HYDERABAD-KARNATAKA REGION LOCAL CADRE- 2 POSTS

Category	Others	Women	Total
SC	1(Backlog)	-	1(Backlog)
GM	-	1	1
Total	1	1	2

4(a) Selection of the alternate candidates in all the Horizontal/vertical reservations will be made in accordance with the Rules contemplated in the Government Orders issued from time to time.

5. PAY SCALE :

Rs.21400-500-22400-550-24600-600-27000-650-29600-750-32600-850-36000-950-39800-1100-42000 with admissible allowances.

6. MINIMUM QUALIFICATION :

The applicants should have passed :-

1. SSLC or equivalent examination.

2. English and Kannada Junior Typewriting Examination conducted by the Department of Public Instruction or a holder of a Diploma in Secretarial Practice with Kannada or English Typewriting as optional (elective) subjects granted by the Board of Technical Education in Karnataka or posses an equivalent qualification.

7. AGE LIMIT

The applicants must have attained the age of **18** years as on the **last date for submission of application** and must not have attained the age of :

(i) 35 years in case of candidates belonging to GM category

(ii) 40 years in case of candidates belonging SC / ST and Cat-I

(iii) 38 years in case of candidates belonging to all other categories of

Backward Classes.

Age relaxation will be given to the applicants who are in State / Central Govt.

Service /P.H/ Widow as per the KCS (General Recruitment), Rules 1977

FOR EX.MILITARY PERSONS

As per the G.O.No.DPAR/163/REC/2006, dated 26.6.2007 age relaxation for the candidates under Ex-military person category will be by three years plus the number of years of service rendered by him in the armed forces of the Union.

8. APPLICATION FEE:-

The prescribed fee is **Rs.200/-** for all the candidates. For SC/ST and Category-I candidates is **Rs.50/-** payable through **Indian Postal Orders only** drawn in favour of the **Registrar, Court of Small Causes, Bangalore** which should be enclosed along with the application.

9. METHOD OF RECRUITMENT

Selection of candidates will be in accordance with the Provisions contemplated in :

(i) The KCS (General Recruitment) Rules,1977

(ii) The Karnataka Subordinate Courts (Ministerial and Other Posts) Recruitment Rules 1982

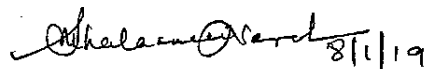
(iii) The Karnataka Subordinate Courts (Ministerial and Other Posts) Recruitment Rules (Amendment) Rules, 2007

10. The candidates are required to attend Skill Test and Interview. The marks obtained in the Qualifying Examination, Skill Test and Interview will be considered for selection.
Applicant if selected shall be on Probation for two years from the date of Joining for Duty.
11. No person shall be eligible for appointment, if he/she is disqualified under the Karnataka Civil Services (General Recruitment) Rules, 1977 or any other Rules applicable.
12. If the applicant is already in Government Service, he/she has to submit his /her application through proper channel along with no objection certificate issued by the Appointing Authority concerned.
13. The person who attempts to obtain extraneous support for his /her candidature from any quarter shall not be eligible for appointment.
14. No applicant shall be appointed unless he/she satisfies the Appointing Authority that he/she is physically fit to discharge the duties that he /she may be called upon to perform.
15. Candidates at the time of applying for the post should enclose the **SELF ATTESTED** copies of the following documents in the order from (a) to (g) along with their applications completed in all respects failing which their application will be rejected without intimation.
 - (a) Proof of age (Date of Birth) (SSLC Marks Card, Transfer Certificate or Cumulative Record)
 - (b) Certificates regarding qualification prescribed for the post.
 - (c) Relevant Caste/Category Certificates in the prescribed form issued by the Competent Authority in case of candidates claiming reservation (For CAT-I in Form 'E' and for the Category II-A, II-B, III-A and III-B in the form prescribed in G.O.No:SWD.155.BCA.2011 dated.22.2.2012 from the concerned Tahsildar.)
 - (d) The Service Certificate and No Objection Certificate issued by the Appointing Authority under whom working at present. (In case of in service candidates.
 - (e) One Character Certificate issued by the Educational Institution, in last attended.
 - (f) Two Character Certificates issued by the two respectable persons of their locality not related to them. (Six Months prior to the date of Notification)
 - (g) Any authentic document of Address proof/ ID proof.
16. Candidates who want to Claim Reservation in Hyderabad Karnataka Region under Article 371(J) should produce the Eligibility Certificate issued by the Competent Authority.

NOTE: CANDIDATES SHOULD NOT ENCLOSE THE ORIGINAL CERTIFICATES.

GENERAL :

- (a) The Prescribed application forms are available in the Office of the Registrar, Court of Small Causes, Bangalore between 11.00 a.m. to 4.00 p.m. on all working days and to be obtained on payment of Rs.10/-.
- (b) The desirous applicants residing outside Bangalore can obtain the application through post by sending a postal order for Rs.10/- and a self-addressed envelope affixing a postal stamp of Rs.5/-.
- (c) The applications shall be submitted by the candidates, by filling in all the required particulars **in their own handwriting**.
- (d) Those candidates who are willing to get the letter of intimation for the skill test by RPAD shall enclose self addressed covers affixing stamp of Rs.30/- and those willing to get the letter of intimation by ordinary post shall enclose self addressed covers affixing stamp of Rs.5/- **Enclosing self addressed cover is mandatory**.
- (e) Last date for submission of applications in prescribed form completed in all respects, along with the necessary testimonials either by post or in person is **before 5.30 P.M. on 4.2.2019 & the applications are to be submitted along with the list of testimonials and other certificates**.
- (f) **"Applications not completely filled/not signed/ not accompanying required Fees / not self attested testimonials/received after due date/Xeroxed application having same number will be rejected summarily"**
- (g) The time limit, for submission of applications to all the applicants including those in-service is one and the same.
- (h) Candidate should submit only one application. If more than one application is submitted for the same post only one application complete in all respects, if any, will be considered.
- (i) One recent passport size photograph of the candidate should be affixed on the application with signature across the same.
- (j) Those candidates called for Skill Test or Interview will have to appear before the Appointing Authority in the premises of the Office at their own cost. The candidates appearing for the skill test or interview are **NOT ENTITLED FOR ANY T.A. /D.A.**
- (k) Skill Test and Interview will be only for the eligible candidates according to the Notification No. LAW 01 LAC 2005 dated 13.02.2008.
- (l) Candidates should furnish their complete and correct address with pin code, so that any communication by the Office reaches them well in time. This Office is not responsible for postal delay/lapses.

 8/1/19

CHIEF JUDGE & APPOINTING AUTHORITY,
COURT OF SMALL CAUSES,
BANGALORE

**ಮುಖ್ಯ ನ್ಯಾಯಾಧೀಶರು ಹಾಗೂ ನೇಮಕಾತಿ ಪ್ರಾಧಿಕಾರ ಲಘು ವ್ಯವಹಾರಗಳ ನ್ಯಾಯಾಲಯ,
ನಗರ ಸಿವಿಲ್ ನ್ಯಾಯಾಲಯಗಳ ಸಂಕೀರ್ಣ, ಬೆಂಗಳೂರು-560 009**

ಅಧಿಸೂಚನೆ

ಸಂಖ್ಯೆ: ಆ.ವಿ.1/ನೇಮಕಾತಿ/22/2019 ದಿನಾಂಕ: 8.1.2019

ಬೆಂಗಳೂರು, ಲಘು ವ್ಯವಹಾರಗಳ ನ್ಯಾಯಾಲಯದ ಘಟಕದಲ್ಲಿ ಖಾಲಿ ಇರುವ 8 ಜವಾನರ ಹುದ್ದೆಗಳಿಗೆ ಅರ್ಹ ಅಭ್ಯರ್ಥಿಗಳಿಂದ ಅರ್ಜಿಗಳನ್ನು ಆಹ್ವಾನಿಸಲಾಗಿದೆ. ಕೆಳಕಂಡ ಷರತ್ತುಗಳನ್ನು ಪೂರೈಸಿದ ಅರ್ಹ ಅಭ್ಯರ್ಥಿಗಳು ದಿನಾಂಕ: 04.02.2019 ರ ಸಂಜೆ 5.30 ಗಂಟೆಯೊಳಗೆ ಅರ್ಜಿಗಳನ್ನು ಸಲ್ಲಿಸಲು ಸೂಚಿಸಿದೆ.

ಒಟ್ಟು ಖಾಲಿ ಹುದ್ದೆಗಳ ಸಂಖ್ಯೆ: - 8

ಉಳಿಕೆ ಮೂಲ ವೃಂದದ ಹುದ್ದೆಗಳು ಒಟ್ಟು - 7

ಮೀಸಲಾತಿ	ಇತರೆ	ಮಹಿಳಾ	ಗ್ರಾಮೀಣ	ಅಂಗವಿಕಲ	ಮಾಜಿ ಸೈನಿಕ	ಕನ್ನಡ ಮಾಧ್ಯಮ	ಯೋಜನಾ ನಿರಾಶ್ರಿತ	ಒಟ್ಟು
ಪರಿಶಿಷ್ಟ ಜಾತಿ	-	-	1	-	-	-	-	1
ಪರಿಶಿಷ್ಟ ಪಂಗಡ	-	-	-	1 *	-	-	-	1
ಪ್ರವರ್ಗ-1	-	1	-	-	-	-	-	1
ಪ್ರವರ್ಗ-2ಎ	-	-	-	-	-	-	-	-
ಪ್ರವರ್ಗ-2ಬಿ	-	-	-	-	-	-	-	-
ಪ್ರವರ್ಗ -3ಎ	-	-	-	-	-	-	-	-
ಪ್ರವರ್ಗ-3ಬಿ	-	-	-	-	-	-	-	-
ಸಾಮಾನ್ಯ ಅಭ್ಯರ್ಥಿ	-	2	1	-	1	-	-	4
ಒಟ್ಟು	-	3	2	1 *	1	-	-	7

ಸೂಚನೆ: * ದೃಷ್ಟಿಮಾಂದ್ಯತೆಯುಳ್ಳ ಅಭ್ಯರ್ಥಿಗಳಿಗೆ ಮೀಸಲಿರಿಸಲಾಗಿದೆ.

**ಹೈದರಾಬಾದ್ ಕರ್ನಾಟಕ ಪ್ರಾಂತ್ಯಕ್ಕೆ ಸೇರಿದ ಸ್ಥಳೀಯ ವೃಂದದ
ಹುದ್ದೆಗಳು ಒಟ್ಟು (01)**

ಮೀಸಲಾತಿ	ಇತರೆ
ಪರಿಶಿಷ್ಟ ಪಂಗಡ	1 (ಬ್ಯಾಕ್‌ಲಾಗ್)
ಒಟ್ಟು	1 (ಬ್ಯಾಕ್‌ಲಾಗ್)

1	ನೇಮಕಾತಿ ವಿಧಾನ	ನಿಯಮಾನುಸಾರ ಅರ್ಹ ಅಭ್ಯರ್ಥಿಗಳಿಗೆ ಸಂದರ್ಶನದ ಮುಖಾಂತರ
2.	ಅರ್ಜಿಗಳನ್ನು ಕಳುಹಿಸಬೇಕಾದ ವಿಳಾಸ	ವಿಲೇಖನಾಧಿಕಾರಿಗಳು, ಲಘು ವ್ಯವಹಾರಗಳ ನ್ಯಾಯಾಲಯ, ನಗರ ಸಿವಿಲ್ ನ್ಯಾಯಾಲಯ ಸಂಕೀರ್ಣ, ಬೆಂಗಳೂರು - 560009.
3.	ವೇತನ ಶ್ರೇಣಿ:	ರೂ.17000-400-18600-450-20400-500-22400-550-24600-600-27000-650-28950
3.	ಅಭ್ಯರ್ಥಿಗಳು ಅರ್ಜಿಗಳನ್ನು ಪಡೆಯಲು ಮತ್ತು ಸಲ್ಲಿಸಲು ಕೊನೆಯ ದಿನಾಂಕ	ದಿನಾಂಕ: 4.2.2019 ರಂದು ಸಂಜೆ 5.30 ಗಂಟೆಯೊಳಗೆ
4.	ವಿದ್ಯಾರ್ಹತೆ:	ಅಭ್ಯರ್ಥಿಯು ಏಳನೇ ತರಗತಿ ಅಥವಾ ತತ್ಸಮಾನ ಪರೀಕ್ಷೆಯಲ್ಲಿ ತೇರ್ಗಡೆಯಾಗಿರಬೇಕು ಕನ್ನಡ ಓದಲು ಮತ್ತು ಬರೆಯಲು ಬರಬೇಕು.
5	ವಯೋಮಿತಿ	ಅಭ್ಯರ್ಥಿಯು ದಿನಾಂಕ 4.2.2019 ಕ್ಕೆ 18 ವರ್ಷ ಪೂರೈಸಿರಬೇಕು ಮತ್ತು ಗರಿಷ್ಠ ವಯಸ್ಸು ಕೆಳಕಂಡಂತಿದೆ. a. ಪರಿಶಿಷ್ಟ ಜಾತಿ ಮತ್ತು ಪಂಗಡ ಹಾಗೂ ಪ್ರವರ್ಗ-1ರ ಅಭ್ಯರ್ಥಿಗಳಿಗೆ 40 ವರ್ಷ ಮೀರಿರಬಾರದು b. ಪ್ರವರ್ಗ-2ಎ ಯಿಂದ 3ಬಿವ ಅಭ್ಯರ್ಥಿಗಳಿಗೆ 38 ವರ್ಷ ಮೀರಿರಬಾರದು c. ಸಾಮಾನ್ಯ ಅಭ್ಯರ್ಥಿಗಳಿಗೆ 35 ವರ್ಷ ಮೀರಿರಬಾರದು d. ವಯಸ್ಸಿನ ಮಿತಿಯನ್ನು ಹಾಲಿ ಕರ್ತವ್ಯ ನಿರ್ವಹಿಸುತ್ತಿರುವ ರಾಜ್ಯ/ ಕೇಂದ್ರ ಸರ್ಕಾರಿ ನೌಕರರು / ಮಾಜಿ ಸೈನಿಕರು / ಅಂಗವಿಕಲ ಅಭ್ಯರ್ಥಿಗಳು / ಹಾಗೂ ವಿಧವೆಯರ ಬಗ್ಗೆ ಕೆ.ಸಿ.ಎಸ್. (ಸಾಮಾನ್ಯ ನೇಮಕಾತಿ) ನಿಯಮಗಳು 1977ರ ಪ್ರಕಾರ ಸಡಿಲಿಕೆಯನ್ನು ನೀಡಲಾಗುವುದು

ಸೂಚನೆ:

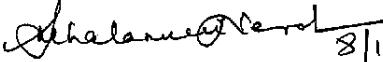
1. ಅರ್ಜಿ ನಮೂನೆಯನ್ನು ಬೆಳಿಗ್ಗೆ 11.00 ರಿಂದ ಸಂಜೆ 4.00 ಗಂಟೆಯವರೆಗೆ ಲಘು ವ್ಯವಹಾರಗಳ ನ್ಯಾಯಾಲಯದ ಕಛೇರಿಯ ವೇಳೆಯಲ್ಲಿ ರೂ.10 ಶುಲ್ಕ ನೀಡಿ ಅರ್ಜಿಯನ್ನು ಪಡೆಯಬಹುದು.
2. ಬೆಂಗಳೂರು ಹೊರತುಪಡಿಸಿ ಉಳಿದ ಸ್ಥಳಗಳ ಅಭ್ಯರ್ಥಿಗಳು ಅಂಚೆಯ ಮೂಲಕ 10 ರೂ.ಗಳ ಪೋಸ್ಟಲ್ ಆರ್ಡರ್ ಮತ್ತು ಸ್ವ-ವಿಳಾಸ ಇರುವ ಲಕೋಟೆಗೆ 5.00 ರೂಪಾಯಿಗಳ ಅಂಚೆ ಚೀಟಿಯನ್ನು ಅಂಟಿಸಿ ಕಳುಹಿಸಿ ಅರ್ಜಿಯನ್ನು ಪಡೆಯಬಹುದು.
3. ಅಭ್ಯರ್ಥಿಯು ಇತ್ತೀಚಿನ ಪಾಸ್‌ಪೋರ್ಟ್ ಅಳತೆಯ ಫೋಟೋವನ್ನು ಅರ್ಜಿ ನಮೂನೆಯಲ್ಲಿ ತೋರಿಸಿರುವ ಜಾಗದಲ್ಲಿ ಅಂಟಿಸಿ, ಅದರ ಮೇಲೆ ಸಹಿ ಮಾಡತಕ್ಕದ್ದು.
4. ಅಭ್ಯರ್ಥಿಯು ನಿಗದಿತ ಅರ್ಜಿಯನ್ನು ಸ್ವ-ಹಸ್ತಾಕ್ಷರದಿಂದ ಭರ್ತಿಮಾಡಿ ಸಲ್ಲಿಸತಕ್ಕದ್ದು.
5. ಭರ್ತಿಮಾಡಿದ ಅರ್ಜಿಗಳನ್ನು ವಿಲೇಖನಾಧಿಕಾರಿಗಳು, ಲಘು ವ್ಯವಹಾರಗಳ ನ್ಯಾಯಾಲಯ, ನಗರ ಸಿವಿಲ್ ನ್ಯಾಯಾಲಯಗಳ ಸಂಕೀರ್ಣ, ಬೆಂಗಳೂರು-560 009 ಇವರಿಗೆ ಸಲ್ಲಿಸಲು ಕೊನೆಯ ದಿನಾಂಕ 4.2.2019 ಸಂಜೆ 5.30 ಗಂಟೆಯವರೆಗೆ.
6. ಅಭ್ಯರ್ಥಿಗಳು ಅರ್ಜಿಯೊಂದಿಗೆ ಭಾರತೀಯ ಪೋಸ್ಟಲ್ ಆರ್ಡರ್‌ಗಳನ್ನು ಮಾತ್ರ ವಿಲೇಖನಾಧಿಕಾರಿಗಳು, ಲಘು ವ್ಯವಹಾರಗಳ ನ್ಯಾಯಾಲಯ, ಬೆಂಗಳೂರು ಇವರ ಹೆಸರಿಗೆ ಪಡೆದು ಸಲ್ಲಿಸಬೇಕು. (ಪರಿಶಿಷ್ಟ ಜಾತಿ / ಪರಿಶಿಷ್ಟ ಪಂಗಡ / ಪ್ರವರ್ಗ-1ಕ್ಕೆ ಸೇರಿದ ಅಭ್ಯರ್ಥಿಗಳು 50/- ರೂಪಾಯಿಗಳ ಪೋಸ್ಟಲ್ ಆರ್ಡರ್‌ನ್ನು) ಹಾಗೂ ಇತರೆ ಪ್ರವರ್ಗಗಳಿಗೆ ಸೇರಿದ ಅಭ್ಯರ್ಥಿಗಳು 200/-ರೂಗಳ ಪೋಸ್ಟಲ್ ಆರ್ಡರ್‌ಗಳನ್ನು ಸಲ್ಲಿಸಬೇಕು. ಪೋಸ್ಟಲ್ ಆರ್ಡರ್ ಸಲ್ಲಿಸಿದ ಅರ್ಜಿಗಳನ್ನು ಮಾನ್ಯ

ಮಾಡಲಾಗುವುದಿಲ್ಲ. ಲಘು ವ್ಯವಹಾರಗಳ ನ್ಯಾಯಾಲಯದಿಂದ ಅರ್ಜಿ ನಮೂನೆ ಪಡೆಯದೆ ಬೇರೆ ನಮೂನೆ ಅಥವಾ ಬೆರಳಚ್ಚು ಮಾಡಿದ ನಮೂನೆಯನ್ನು ಸಲ್ಲಿಸಿದಲ್ಲಿ ಅವುಗಳನ್ನು ತಿರಸ್ಕರಿಸಲಾಗುವುದು.

7. ಅಭ್ಯರ್ಥಿಯು ವಿದ್ಯಾಭ್ಯಾಸ ಮಾಡಿದ ಸಂಸ್ಥೆ ಹಾಗೂ ಸ್ಥಳೀಯ ಗಣ್ಯ ವ್ಯಕ್ತಿಯಿಂದ ಪಡೆದ ಎರಡು ನಡತೆ ಪ್ರಮಾಣ ಪತ್ರಗಳನ್ನು ಸಲ್ಲಿಸಬೇಕು. (ನಡತೆ ಪ್ರಮಾಣ ಪತ್ರವು ಅಧಿಸೂಚನೆ ದಿನಾಂಕದಿಂದ ಗರಿಷ್ಠ ಆರು ತಿಂಗಳ ಹಿಂದಿನ ಅವಧಿಯದ್ದಾಗಿರಬೇಕು).
8. ನೇಮಕಾತಿಯು ತಾತ್ಕಾಲಿಕವಾಗಿದ್ದು 2 ವರ್ಷದ ಖಾಯಂಪೂರ್ವ ಅವಧಿಯನ್ನು ಪೂರ್ಣಗೊಳಿಸಬೇಕಾಗಿರುತ್ತದೆ.
9. ಅಭ್ಯರ್ಥಿಯು ಈಗಾಗಲೇ ಸರ್ಕಾರಿ ನೌಕರಿಯಲ್ಲಿದ್ದರೆ ಅರ್ಜಿಗಳನ್ನು ಸಮುಚಿತ ಮಾರ್ಗದಲ್ಲಿ ಅಧಿಸೂಚನೆ ದಿನಾಂಕದ ನಂತರದಲ್ಲಿ ನಿರಾಕ್ಷೇಪಣ ಪತ್ರ ಪಡೆದು ಸಲ್ಲಿಸಬೇಕು.
10. ಕರ್ನಾಟಕ ನಾಗರಿಕ ಸೇವಾ (ಸಾಮಾನ್ಯ ನೇಮಕಾತಿ) ನಿಯಮಗಳು 1977ರ ಪ್ರಕಾರ ಅಥವಾ ಇನ್ನಾವುದೇ ನಿಯಮಗಳ ಪ್ರಕಾರ ಅಭ್ಯರ್ಥಿಯು ಅನರ್ಹನಾಗಿದ್ದಲ್ಲಿ ನೇಮಕಾತಿಗೆ ಅರ್ಹರಾಗುವುದಿಲ್ಲ.
11. ಮೂಲ ಪ್ರಮಾಣ ಪತ್ರಗಳನ್ನು ಸಂದರ್ಶನ ಸಮಯದಲ್ಲಿ ಮಾತ್ರ ಹಾಜರುಪಡಿಸತಕ್ಕದ್ದು.

ಅಭ್ಯರ್ಥಿಗಳು ಅರ್ಜಿಯೊಂದಿಗೆ ಕೆಳಕಂಡ ದಾಖಲಾತಿಗಳ ಸ್ವಯಂ ದೃಢೀಕೃತ ನಕಲನ್ನು ಸಲ್ಲಿಸತಕ್ಕದ್ದು. ತಪ್ಪಿದಲ್ಲಿ ಯಾವ ಸೂಚನೆಯನ್ನೂ ನೀಡದೆ ಅರ್ಜಿಗಳನ್ನು ತಿರಸ್ಕರಿಸಲಾಗುವುದು.

1. ಹುಟ್ಟಿದ ದಿನಾಂಕದ ಬಗ್ಗೆ ಜನನ ಪ್ರಮಾಣ ಪತ್ರ ಅಥವಾ ಶಾಲಾ ವರ್ಗಾವಣೆ ಪತ್ರ ಇತ್ಯಾದಿ
2. ವಿದ್ಯಾರ್ಹತೆ ಬಗ್ಗೆ ಅಂಕಪಟ್ಟಿಗಳ ದೃಢೀಕೃತ ನಕಲು
3. ಈಗಾಗಲೇ ಸೇವೆಯಲ್ಲಿರುವವರ ಬಗ್ಗೆ ಸೇವಾ ದೃಢೀಕರಣ ಪತ್ರ
4. ಪರಿಶಿಷ್ಟ ಜಾತಿ ಮತ್ತು ಪರಿಶಿಷ್ಟ ಪಂಗಡಕ್ಕೆ ಸೇರಿದ ಅಭ್ಯರ್ಥಿಗಳು ನಿಗದಿತ ನಮೂನೆ 'ಡಿ' ಪ್ರಕಾರ ಪಡೆದ ಜಾತಿ ಪ್ರಮಾಣ ಪತ್ರ
5. ಪ್ರವರ್ಗ-1 ಕ್ಕೆ ಸೇರಿದ ಅಭ್ಯರ್ಥಿಗಳು ನಿಗದಿತ ನಮೂನೆ 'ಇ' ಪ್ರಕಾರ ಪಡೆದ ಜಾತಿ ಪ್ರಮಾಣ ಪತ್ರ
6. ಹಿಂದುಳಿದ ಪ್ರವರ್ಗಗಳಿಗೆ (2ಎ ಯಿಂದ 3ಬಿ) ಸೇರಿದ ಅಭ್ಯರ್ಥಿಗಳು ಸರ್ಕಾರಿ ಅಧಿಸೂಚನೆ ಸಂಖ್ಯೆ ಎಸ್.ಡಬ್ಲ್ಯೂ.ಡಿ. 126 ಬಿಸಿಎ 2002 ದಿ: 13.02.2003 ರಲ್ಲಿ ನಿಗದಿಪಡಿಸಿದ್ದ ಫಾರಂ 'ಎಫ್' ಪ್ರಕಾರ ಸಂಬಂಧಿತ ತಹಸೀಲ್ದಾರರವರು ನೀಡಿರುವ ಜಾತಿ ಮತ್ತು ಆದಾಯ ದೃಢೀಕರಣ ಪತ್ರ
7. ಗ್ರಾಮೀಣ ಅಭ್ಯರ್ಥಿಗಳು ಆದೇಶ ಸಂಖ್ಯೆ ಸಿಆಸುಇ 06 ಸೇನೆನಿ 2001 ದಿ: 13.02.2001 ರ ರೀತ್ಯಾ ನಮೂನೆ-1 ಮತ್ತು 2 ರಲ್ಲಿ ನಿಗದಿತ ನಮೂನೆಯಲ್ಲಿ ಕ್ಷೇತ್ರ ಶಿಕ್ಷಣಾಧಿಕಾರಿಗಳವರಿಂದ ಮೇಲುರುಜು ಮಾಡಿಸಿದ ಪ್ರಮಾಣ ಪತ್ರ
8. ಮಾಜಿ ಸೈನಿಕ ಅಭ್ಯರ್ಥಿಗಳು ಅಂತಿಮ ಬಡುಗಡೆ ಆದೇಶದ ಪತ್ರವನ್ನು ಲಗತ್ತಿಸಿರಬೇಕು.
9. ಯೋಜನಾ ನಿರಾಶ್ರಿತ ಪ್ರವರ್ಗದ ಅರ್ಜಿ ಸಲ್ಲಿಸುವ ಅಭ್ಯರ್ಥಿಗಳು ಸಂಬಂಧಿಸಿದ ಕಂದಾಯ ಅಧಿಕಾರಿಗಳಿಂದ ದೃಢೀಕರಿಸಿದ ಪತ್ರವನ್ನು ಸಲ್ಲಿಸಬೇಕು.
10. ಸಂವಿಧಾನದ ಪರಿಚ್ಛೇದ 371 ಬಿ ರನ್ವಯ ಹೈದರಾಬಾದ್ ಕರ್ನಾಟಕ ಪ್ರಾಂತ್ಯದಡಿಯಲ್ಲಿ ಅಧಿಸೂಚಿಸಲಾಗಿರುವ ಹುದ್ದೆಗಳಿಗೆ ಮೀಸಲಾತಿಯನ್ನು ಬಯಸುವ ಅಭ್ಯರ್ಥಿಗಳು ಸೂಕ್ತ ಪ್ರಾಧಿಕಾರದಿಂದ ಪಡೆದಿರುವ ಅರ್ಹತಾ ಪ್ರಮಾಣ ಪತ್ರಗಳನ್ನು ಸಲ್ಲಿಸಬೇಕು.
11. ಈಗಾಗಲೇ ಸರ್ಕಾರಿ ಸೇವೆಯಲ್ಲಿರುವ ಅಭ್ಯರ್ಥಿಗಳು ಸೂಕ್ತ ಪ್ರಾಧಿಕಾರದಿಂದ ಪಡೆದ ನಿರಾಕ್ಷೇಪಣ ಪತ್ರವನ್ನು ಸಲ್ಲಿಸಬೇಕು.
12. ಅಭ್ಯರ್ಥಿಗಳು ಅರ್ಜಿಗಳೊಂದಿಗೆ ಲಗತ್ತಿಸುವ ಎಲ್ಲಾ ದಾಖಲಾತಿಗಳನ್ನು ಕಡ್ಡಾಯವಾಗಿ ಸ್ವಯಂ ದೃಢೀಕರಿಸಿ ಸಲ್ಲಿಸತಕ್ಕದ್ದು. ದೃಢೀಕರಣವಿಲ್ಲದೆ ಸಲ್ಲಿಸುವ ಅರ್ಜಿಗಳನ್ನು ತಿರಸ್ಕರಿಸಲಾಗುವುದು.
13. ಭರ್ತಿ ಮಾಡಿದ ಅರ್ಜಿ, ಅಡಕಗಳೊಂದಿಗೆ ಅಭ್ಯರ್ಥಿಗಳು ಸ್ವ-ವಿಳಾಸ ಬರೆದು 5/-ರೂ.ಗಳ ಅಂಚೆ ಚೀಟಿಯನ್ನು ಲಗತ್ತಿಸಿ ಲಕೋಟಿಯನ್ನು ಸಲ್ಲಿಸುವುದು. ಸಂದರ್ಶನಕ್ಕೆ ಅರ್ಹರಾಗುವ ಅಭ್ಯರ್ಥಿಗಳಿಗೆ ಸದರಿ ಲಕೋಟಿಯಲ್ಲಿ ಸಂದರ್ಶನ ತಿಳುವಳಿಕೆ ಪತ್ರವನ್ನು ಕಳುಹಿಸುವ ಸಲುವಾಗಿ.

 8/1/19

ಮುಖ್ಯ ನ್ಯಾಯಾಧೀಶರು ಹಾಗೂ ನೇಮಕಾತಿ ಪ್ರಾಧಿಕಾರ
ಲಘು ವ್ಯವಹಾರಗಳ ನ್ಯಾಯಾಲಯ,
ಬೆಂಗಳೂರು